

## **Corrigendum**

### **High Court of Punjab and Haryana at Chandigarh**

Ref: Issuance of RFID Cards and High Security Vehicle Stickers to the employees of the High Court/Members of the Punjab and Haryana Bar Association/their staff/staff of Advocate General office/Law Researchers/employees of the Society for Centralized Recruitment of Staff in Subordinate Courts (SSSC) in the High Court premises.

In continuation to the notice dated 14.10.2025 and 29.10.2025 uploaded on the official website of this Hon'ble Court, it is hereby informed to all the concerned stake-holders that last date for submission of common application forms for issuance of RFID Cards and High Security Vehicle Stickers has been extended upto 31<sup>st</sup> January 2026.

*Darjeet Kumar*  
Joint Registrar (C.O.)  
for Registrar General. *22-12-25*